

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 101
IB-994/ND/2020**

**IN THE MATTER OF:
Infra Alliance Private Limited**

...PETITIONER

**Section
Under Section 59 of IBC**

Order delivered on 21.10.2020

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :
For the Liquidator :Mr. KD Sharma, Adv (in Sec.59
IBC Application).**

ORDER

Heard the submissions made by the counsel for the petitioner. Counsel for the petitioner is directed to file an additional affidavit regarding no default has been commenced as on date on the next date of hearing. A week days time is given to file the additional affidavit and list the matter to 04.11.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member(J)**

(Anjula)